

C.S.DIAS, J.

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B.A.TMP. No.129 of 2020

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Dated this the 29th day of April, 2020.

ORDER

The learned Public Prosecutor is directed to make available the wound certificate of the injured in the above crime.

Call on 05.05.2020.

**C.S.DIAS
JUDGE**

kkj/29.4.2020